

difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. The Ministry release the funds in the form of grants-in-aid to the agencies/entrepreneurs through Banks/Financial Institutions depending upon the availability of funds within the budget provision on year to year basis. The details of applications received and number of applications pending for over one year but less than two years in the State of Punjab are as below:

Sector	No. of applications received as on 01.12.2009	No. of applications received for setting up of new units	No. of applications for expansion	Application pending over one year but less than two years		Application pending two years over	
				Setting up	Expansion	Setting up	Expansion
Consumer	5	5	0	0	0	0	0
Fruit and Vegetable	10	9	1	2	0	0	0
Oil Milling	20	11	9	7	3	0	0
Rice Milling	151	119	32	130	16	4	1
Flour Milling	14	13	1	13	1	0	0
Dairy	7	4	3	3	1	3	1
Meat and poultry	1	1	0	1	0	0	0
TOTAL	208	162	46	156	21	7	2

Obscenity and vulgarity on reality show

†1896. SHRI KAPTAN SINGH SOLANKI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has made any proposal to curb increasing obscenity and vulgarity on 'reality show';

(b) if so, the details thereof;

(c) whether her Ministry is also considering to change the concept of 'reality show';

(d) if so, the details thereof;

(e) whether Government has decided to constitute any independent panel to have a check on such programmes; and

(f) the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) All the Private TV channels are required to adhere to the Programme and Advertising Codes prescribed under the Cable Television (Regulation) Act, 1995 and Rules framed thereunder. This Ministry has constituted an Inter Ministerial Committee (IMC) to look into specific complaints or take *suo motu* cognizance of the violation of the Programme and Advertising Codes. Action is taken as per rules whenever violation of Codes is brought to the notice of the Government.

(c) and (d) No, Sir. However, the Government had constituted a Committee for reviewing the Programme and Advertising Code (Content Code) prescribed under the Cable Television Networks (Regulation) Act, 1995 and rules framed thereunder, which has submitted its report and made recommendations in the form of draft 'Self-regulation Guidelines for the broadcasting sector (2008)' which is available on the Ministry's website <http://mib.gov.in> under the heading "Code and Guidelines". The Government is in the process of holding consultations with all concerned stakeholders to arrive at broad consensus on the recommendations of the Committee.

(e) No, Sir.

(f) Does not arise.

Concessional loan to UNI

†1897. SHRI ALI ANWAR ANSARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is aware of the fact that, due to recession, increase in operational expenses and other reasons, 50 years old news agency, United News of India (UNI) is running in heavy loss and the salaries of its staff are due for the last several months;

(b) whether Government had given loan to Press Trust of India (PTI) on the concessional rate in 1992;

(c) whether UNI has requested Government to provide loan at the concessional rate to come out from its existing situation and to expand its network; and

(d) if so, the steps Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Ministry of Information and Broadcasting exercises no control over the internal affairs of the news agencies. United News of India (UNI) is a media company registered under the Companies Act, 1956 and its affairs are governed by the shareholders through their representatives on the Board of Directors.

(b) Interest free loan of Rs. 1.75 crores (Rupees One Crore and Seventy Five Lakhs) was given to PTI in the year 1996 for making initial contribution towards establishment of Asia-Pacific Consortium of News Agencies.

†Original notice of the question was received in Hindi.